



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/799/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
Member, MACT No. III,  
Kamrup (M), Guwahati

Dated Guwahati the 12<sup>th</sup> February, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Letter dated 10.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer casual leave on 18.02.2020 along with station leave permission from the morning of 18.02.2020 till the morning of 19.02.2020, has been granted/rejected.

The P.O. STAT & Member, MACT No. 1, Kamrup, Guwahati and in his absence the Member, MACT No. 2, Kamrup, Guwahati will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-16/2002/800-1<sup>802</sup> dated 12.2.2020  
Copy to.

1. The P.O. STAT & Member, MACT No. 1, Kamrup, Guwahati.
2. The Member, MACT No. 2, Kamrup, Guwahati .
3. ✓ The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**